

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 452 (ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.06.2018**

**NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Pankaj Bhagat and Mr. Sadre Alam, Advocates		
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	For the Respondent:	Mr. Navneet Kumar Jain for IRP		
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ORDER

The report of the IRP has been filed stating that the COC constituted shall name their own RP. Till then, Mr. Navneet Kumar Jain, IRP shall continue as the RP.

To come up for further proceedings after the name of the RP is proposed.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**